

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 127**  
TO BE ANSWERED ON 25.11.2024

**Status and Conservation of Elephants in India Report 2022-23**

127 SHRI SASIKANTH SENTHIL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of current status of the "Status of Elephants in India in 2022-23" Report and expected timeline for the release of this Report to the public;
- (b) the details of the steps being taken by the Government to address the reported 20% decline in the elephant population including the 41% decline observed in the Central Indian and Eastern Ghats regions; and
- (c) whether the Government has conducted assessments to evaluate the long term impacts of current and proposed developmental projects on elephant populations and if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI KIRTI VARDHAN SINGH)

- (a)&(b) The Ministry of Environment, Forest and Climate Change, in coordination with Wildlife Institute of India and the State Forest Departments, has initiated 'All India Synchronized Elephant Estimation' in 2022-23. All such estimation reports are made public after their completion.
- (c) The management of wildlife habitats including elephant conservation is primarily the responsibility of State Governments/UT Administrations. Considerable part of the Elephant Reserves are overlapping with Tiger Reserves, Protected Areas, Reserved Forest and Protected Forest areas, which are protected under Wildlife (Protection) Act, 1972, Indian Forest Act, 1927 and other State Acts. The activities related to infrastructure development projects are regulated as per the existing Acts, Rules and Guidelines. Further necessary mitigation measures are also taken in developmental projects as and where applicable.

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